GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:3326 ANSWERED ON:05.02.2004 KURLA MAHUL RAIL LINE DR. KIRIT SOMAIYA

Will the Minister of RAILWAYS be pleased to state:

to the reply given to Unstarred Question number 5219 dated April 27, 2000 regarding Passenger traffic on Kurla – Mahul Rail line and State:

(a) whether in the month of January, 2004 Railway Ministry has agreed in principle to convert Kurla – Mahul goods Railway line in to passenger services ;

(b) whether a joint visit, joint discussion were held between Central Railway officials, local Member of Parliament, Commuter Organizations and representatives of Maharashtra Government;

(c) whether the Railway has agreed to implement it in phases ;

(d) if so, the details about latest development on the proposal sent by Central Railway, CAO Office Maharashtra Government ;

(e) whether the project affected people of various Railway projects are being resettled, rehabilitated by Maharashtra Government, Railway's, MRVC, under MUTP near Wasinaka (Trombay Yard) on this Railway line ; and

(f) if so, the details about the Railway Board's in principle approval for first phase ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BASANAGOUDA R. PATIL)

(a) to (f): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARREDESTION.NO.3326 BY SHRI KIRIT SOMAIYA 1 BE ANSWERED IN LOK SABHA ON 05.02.2004 REGARDING KURLA – MAHUL RAIL LINE.

(a) No, Sir.

(b) Yes, Sir. However, no joint visit/ inspection had been held with Commuter Organisations. But these aspects have been covered by the Traffic Survey Team which had contacted various Commuter Organisations in the area.

(c) No, Sir.

(d) Central Railway conducted Preliminary Traffic- cum- Engineering Survey forintroduction of Passenger services between Kurla & Mahul and submitted its Report in July 2003 with estimated cost of Rs.34.76 crore. Railway was further directed on the suggestion received from Hon`ble MP Shri Kirit Somaiya, to reduce the scopeof work to Trombay only. Central Railway carried out the exercise and the estimate has been revised to Rs.24.07 crore (including Rs.13.74 crore for rehabilitation of slum dwellers in the safety zone). Central Railway has also approached Government of Maharastra for conveying its consent for sharing of cost of the Project.

(e) Yes, Sir.

(f) Railway Board has not given any approval to the project.